

# NOTICE

ADVOCATES AND PARTIES appearing in person are hereby informed that a list of Ready Certified copies for the period 01/05/2023 to 30/06/2023 (**Annexure – A**) in suit/appeals/matters which are ready for delivery is notified on the notice board.


They are therefore hereby required to pay further charges due and payable on the aforesaid certified copies, as shown in the list and take delivery of the same on or before 03/08/2023.

AND

A list of Pending certified copy applications (**Annexure – B**) as estimated cost has not been paid till date for the period 01/06/2023 to 30/06/2023 in suit/appeals/matters which is notified on the notice board.

It is therefore hereby requested to pay further charges within 3 days from the date of this notice, failing which the said application will be treated as disposed off and filed.

Date : 19/07/2023

  
Registrar (Judicial)

**Annexure - A**  
**LIST OF THE APPLICATIONS READY FOR DELIVERY**  
**(01.05.2023 TO 30.06.2023)**

Sr. No.	C.C. No.	Adv./Party	Case No.	Application Dated
1	1157	ADV. JOHN JAMES SAMUEL	PILWP/60/2019	03/05/2023
2	1164	ADV. A. HARIHAR	CRMA(F)/335/2023	03/05/2023
3	1292	ADV. PRANAV VAZE	FA/78/2015	05/06/2023
4	1322	ADV. S. KENNY	CP/2/2020	07/06/2023
5	1323	MR. DINESH V BORKER	WP(F)/155/2022	08/06/2023
6	1373	ADV. P. MAJALIKAR	WP/945/2017	13/06/2023
7	1374	ADV. AMEY S. SALGAONKAR	WP(F)/372/2022	13/06/2023
8	1377	MR. PRAKASH RANADE	AO/17/2019	14/06/2023
9	1378	MR. PRAKASH RANADE	AO/17/2019	14/06/2023
10	1404	ADV. SAWANT PARESH PANDURANG	FA/73/2016	16/06/2023
11	1405	ADV. SAWANT PARESH PANDURANG	FA/89/2016	16/06/2023
12	1409	ADV. AMIRA ABDUL RAZAQ	MCA(F)/899/2023	19/06/2023
13	1439	ADV. IVAN SANTIMANO	WPCR(F)/411/2023	22/06/2023
14	1440	ADV. IVAN SANTIMANO	WPCR(F)/410/2023	22/06/2023
15	1441	ADV. IVAN SANTIMANO	WPCR(F)/412/2023	22/06/2023
16	1453	ADV. HANUMANT D. NAIK	AAR/11/2021	23/06/2023
17	1454	ADV. HANUMANT D. NAIK	AAR/12/2021	23/06/2023
18	1461	ADV. FLAVIA LEGAL	WP/153/2023	23/06/2023
19	1479	ADV. TARZAN DA COSTA	WP/219/2023	27/06/2023
20	1497	ADV. NIKHIL D. PAI	WP/234/2016	28/06/2023
21	1498	ADV. SAMANT DATTARAJ ALIAS BHARGAV SHASHANK	CRIA/16/2023	28/06/2023
22	1500	MR. HEMANT KALE	WP/494/2022	30/06/2023
23	1501	SHRI SURAJ GADEKAR	SA/84/2010	30/06/2023

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**Annexure - B**  
**LIST OF THE APPLICATIONS IN WHICH**  
**ESTIMATED COST IS NOT PAID**  
**(01.05.2023 TO 30.06.2023)**

<b>Sr. No.</b>	<b>C.C. No.</b>	<b>Adv./Party</b>	<b>Case No.</b>	<b>Application Dated</b>
1	1181	ADV. SHALAKA V. SHELKE	STA(F)/730/2014	04/05/2023
2	1219	ADV. UMESH KARN	CRA/8/2016	15/05/2023
3	1258	MR. JOE MARCELINHO MATHIAS	TXA/20/2013	26/05/2023
4	1306	ADV. VIRENDRA RUDRAJI PARSHEKAR	WP/335/2022	06/06/2023
5	1337	ADV. PARIMAL REDKAR	WP/623/2016	09/06/2023
6	1375	ADV. P. VAZE	FA/78/2015	14/06/2023
7	1376	ADV. P.VAZE	FA/77/2015	14/06/2023
8	1397	MR. UDAY DESHPANDE	AUE/1/2013	16/06/2023
9	1416	ADV. SHENVI KAKODKAR PRANAV SURYAJI	CRA(F)/2214/2022	20/06/2023
10	1419	ADV. U. KARN	SA/89/2005	20/06/2023
11	1438	ADV. IVAN SANTIMANO	WP/915/2015	22/06/2023

